

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). DESU had submitted a Project Report for the installation of 2X10 MW coal fired station as an extension of Indraprastha Power Station. The National Committee on Environmental Pollution Control did not agree to the location of the power station near the existing station from the environmental pollution angle. DESU was requested to examine a suitable alternative site. DESU proposed to have a station at Badli but this site also did not meet with the concurrence of Railways from the point of view of transport of coal.

In addition to the above, DESU has proposed installation of 2X30 MW Gas Turbines and this proposal has been referred to the Department of Petroleum for confirming the availability of fuel for the gas turbines.

(c) and (d). Government have received a proposal from DESU for transfer of Haryana's share in the Indraprastha Power Station to them. The proposal has been referred to Haryana State Electricity Board for their comments, which are awaited.

No proposal in regard to increase in the share of Delhi in the Bairasiul Hydro-electric project has been received.

Master Plan to Curb Floods in the Country

256. SHRI AMAR ROYPRADHAN: Will the Minister of IRRIGATION be pleased to state:

(a) whether present Government have drafted any master plan to curb the floods in the country since January 1980; and

(b) if so, the main outline of the master plan and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The Central Government has not formulated any Master Plan to curb floods for the country as a whole as flood control is a State subject and it is for the State Government to prepare Master Plans for the flood affected areas in their respective territories. Work on preparing such Master Plans is in hand with the State Governments. However, since January, 1980, the Central Government has prepared a National Perspective for Water Resources Development in the country which will provide multipurpose benefits including that of flood control. This National Perspective has yet to be finalised in consultation with the State Governments

Visit of Minister of State to Russia

257. SHRI SUBASH CHANDRA BOSE ALLURI Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Minister of State for Information and Broadcasting visited Russia during the month of October, 1980;

(b) if so, whether discussion for the operation of colour T.V. were held during her visit; and

(c) if so, what is the outcome?

THE DEPUTY MINISTER OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI):

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Projects Undertaken by R. E. C.

258. SHRI KRISHNA CHANDRA HALDER: Will the Minister of ENERGY be pleased to state details of projects so far undertaken by the Rural Electrification Corporation State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): Rural Electrification projects are formulated and also implemented by the State Electricity Boards, Rural Electric Co-operative Societies and, in the States where there are no Electricity Boards, by the State Governments. Rural Electrification Corporation provides financial as-

sistance to the schemes sponsored by SEBs, etc., subject to their being financially viable and technically feasible. Up to 31st October, 1980, the Corporation has sanctioned 3,723 projects in the various States for a total loan assistance of Rs. 1286.60 crores, State-wise details of which are given in the statement.

Statement

State-wise details of rural electrification projects sanctioned by the rural Electrification Corporation upto 31-10-1980

Sl. No.	State	No. of schemes sanctioned	Loan amount sanctioned (Rs. in lakhs)
1.	Andhra Pradesh	345	8940.682
2.	Assam	62	3561.161
3.	Bihar	286	11510.501
4.	Gujarat	205	5600.964
5.	Haryana	99	2524.928
6.	Himachal Pradesh	66	2847.224
7.	Jammu & Kashmir	81	2955.879
8.	Karnataka	140	4270.359
9.	Kerala	74	1586.808
10.	Madhya Pradesh	523	16951.131
11.	Maharashtra	334	10476.170
12.	Manipur	10	655.416
13.	Meghalaya	34	1404.044
14.	Nagaland	11	627.274
15.	Orissa	237	9466.066
16.	Punjab	150	5054.469
17.	Rajasthan	309	10745.408
18.	Tamil Nadu	216	5263.617
19.	Tripura	23	721.659
20.	Uttar Pradesh	296	13880.357
21.	West Bengal	222	9615.604
TOTAL		3723	128659.540